

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 45

MA 3216/2019 CA 40/2020 CA 473/2020 IA 28/2021 IN CP 1498/2019

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 29.02.2024

NAME OF THE PARTIES: ITC LTD & ANR

Section 242(4),241- 242 of the Companies Act, 2013

ORDER

Senior Counsel Darius Khambata a/w Sr. Counsel Soli C. a./w Counsel Tushar Hathiramani a/w Counsel Yoham a/w Adv. Tanya Chaudhary a/w Adv. Ahira G. i/b Bharucha & Partners are present of the Petitioners. Counsel Rohit Gupta,m Ravitej Kulkarni i/b Khaitan & Co. for the Respondent No.16 present. Counsel Areez Gazdar i/b Veritas Legal for the Respondent No.1.

List this matter on Board on **19.03.2024**. No further adjournment shall be granted for any reason.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**

Rehan Shaikh